## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 82 &83(MB)11 CA. NO.

PRESENT: B. S. V. PRAKASH KUMAR HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.07.2016 AT 10.30 A.M

NAME OF THE COMPANY: M/s. Enercon Gmbh V/s. M/s. Wind Word India Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

1. Ashim Lood & Advorate Respondent No. 2 & 3 Vannata
2. Named Bhagmetela
3. Naupartara Vohre

4. Mayank Pandey Advorate Respondents No. 4-8+3 Maly

Order

The matter is adjourned to 08.08.2016 at 2 p.m.

(B.S.V. PRAKASH KUMAR) Member (Judicial)